

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2882
TO BE ANSWERED ON 12.12.2016**

Landslides due to vertical mining of coal

2882. SHRI VIVEK GUPTA:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that there have been frequent landslides due to extensive vertical mining of coal during the last three years;
- (b) if so, the details regarding the accidents, region-wise and the number of casualties, if any;
- (c) whether Government has any preventive measures to avoid such accidents and whether there is any limit set for vertical mining; and
- (d) the details of international guidelines thereon, if any and whether Government's policies are in line with that?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER AND NEW RENEWABLEE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

(a)&(b): There is no case of landslide due to extensive vertical mining of coal was reported during last three years in CIL and its subsidiaries.

(c): Director General of Mine Safety (DGMS), Ministry of Labour & Employment (MoLE) prescribes the requisite conditions for safe working of opencast mines with proper benching and slope. All opencast mines of Coal India Ltd. (CIL) and its subsidiaries are being operated as per mine specific provisions stipulated under DGMS permission. Accordingly, adequate preventive measures are being taken as per statute and conditions imposed in the DGMS permission letter to avoid any likelihood of landslide.

(d): CIL has informed that the broad guidelines being followed internationally in this context are as under:

"Overall design, operation and monitoring of opencast mines shall be done in consideration with mine specific geological conditions, topography of mine surface and type & size of Heavy Earth Moving Machinery (HEMMs) being deployed at the mine".

The broad guideline being followed in India in this respect is in conformity with international guidelines as mentioned above.
